



**SINGLE BENCHES**

1	<b>Hon'ble The Acting Chief Justice ( Friday)</b>	<b>(2<sup>nd</sup> half)</b>	Cont. (Cvl.), C.M.P.:- <b>Orders, Admission &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
2	<b>Hon'ble Mr. Justice H. C. Mishra ( Friday)</b>	<b>(Whole day)</b>	Cr. Appeal (SJ):- <b>Old - Hearing.</b> A.C.(SB):- <b>Orders, Admission &amp; Hearing as well as Tied- up &amp;Assigned matters.</b>
3	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Monday to Thursday)</b>  <b>(Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>	WPL matters. :- <b>Fresh filing, Orders &amp; Admission (2009 onwards).</b>  F. A. :- <b>Orders, Admission &amp; Hearing.</b>  All matters related to Fodder Scam:- <b>Orders, Admission &amp; Hearing</b> Cont.(C):- <b>Orders &amp;Admission.</b> Company Petitions, Company Appeals (SJ), Title Suits (arsing out of Company matters), Testamentary Suits, Probate Cases and Original Criminal Mis. cases (Arising out of Company matters), Arbitration matters: - <b>Orders, Admission &amp; Hearing as well as Tied- up &amp;Assigned matters.</b>
4	<b>Hon'ble Mr. Justice S. Chandrashekhar ( Monday to Thursday)</b>  <b>(Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>	WPS grouping (Dismissal, Punishment, Retiral Benefit cum Pension & Compassionate Appointment):- <b>Fresh Filing, Orders &amp; Adm.</b>  WPC grouping (Electricity):- <b>Fresh Filing, Orders, Admission &amp; Hearing as well as Tied- up &amp; Assigned matters.</b>
5	<b>Hon'ble Mr. Justice Amitav K. Gupta (Monday toWednesday) (Thursday)</b>  <b>(Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>  <b>(Whole day)</b>	WPC :- <b>Fresh Filing.</b>  WPC :- <b>Fresh Filing, Orders &amp; Admission (2009 onwards).</b>  M.A., CMP, C.R., Tr. Pet.(Cv.), S.C.L.P.: - <b>Orders, Admission &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
6	<b>Hon'ble Mr. Justice Pramath Patnaik ( Monday to Thursday)</b>  <b>(Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>	WPS matters:- <b>Fresh Filing, Orders &amp; Adm. (2009 onwards).</b>  WPS matters:- <b>Hearing as well as Tied- up &amp; Assigned matters.</b>
7	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday) (Monday &amp; Tuesday)</b>  <b>(Wednesday &amp; Thursday)</b>  <b>(Friday)</b>	<b>(1<sup>st</sup> half)</b>  <b>(2<sup>nd</sup> half)</b>  <b>(2<sup>nd</sup> half)</b>  <b>(2<sup>nd</sup> half)</b>	B.A. :- <b>Orders &amp; Admission.</b>  Cr. Rev.:- <b>Fresh Filing, Orders, Admission, Hearing &amp; Stay matters.</b>  Cr. M P, Tr. Pet.(Cr.), matters:- <b>Fresh Filing, Orders, Admission, Hearing &amp; Stay matters.</b>  Criminal Writ matters:- <b>Fresh Filing, Orders, Admissions, Hearing &amp; Stay matters.</b>  P. C. Act except B.A.:- <b>Orders, Admission &amp; Hearing as well as Tied- up &amp; Assigned matters.</b>

8	<b>Hon'ble Mr. Justice Ratnaker Bhengra</b> (Friday)	(Whole day)	Cr. Appeal (S.J) (2006 to 2010):- <b>Hearing as well as Tied up &amp; Assigned matters.</b>
9	<b>Hon'ble Mr. Justice Ananda Sen</b> (Monday) (Tuesday & Wednesday)  (Thursday) (Friday)	(Whole day)	WPS (2017):- <b>Fresh Filing Orders &amp; Admission</b>
		(Whole day)	Cr. M. P. :- <b>Fresh Filing &amp; Admission.</b>
		(Whole day)	Cr. Appeal (SJ):- <b>Hearing (up to 2005).</b>
		(Whole day)	Cr. Appeal (SJ):- <b>Hearing (up to 2005) as well as Tied up &amp; Assigned matters.</b>
10	<b>Hon'ble Mr. Justice Anant Bijay Singh</b> (Monday & Tuesday) (Wednesday)  (Thursday)  (Friday)	(Whole day)	A.B. A. (interim orders), Cr. Appl. (S.J), Acq. Appl.:- <b>Orders, Adm. &amp; Hearing (2011 onwards)</b>
		(Whole day)	A.B.A.(interim orders),S. A:- <b>Orders, Adm. &amp; Hearing.</b>
		(Whole day)	S. A., Election Petition:- <b>Orders, Adm. &amp; Hearing.</b>
		(Whole day)	S. A. :- <b>Hearing &amp; Final Disposal</b> , Election Petition, A.B. A. (interim orders) <b>as well as Tied- up &amp; Assigned matters.</b>
11	<b>Hon'ble Mr. Justice Dr. S. N. Pathak</b> (Monday to Thursday)  ( Friday)	(Whole day)	WPS :- <b>Order &amp; Admission (up to 2008)</b>
		(Whole day)	WPS :- <b>Hearing.</b> WPS :- <b>Hearing as well as Tied- up &amp; Assigned matters.</b>
12	<b>Hon'ble Mr. Justice Rajesh Shankar</b> (Monday to Thursday)  (Friday)	(Whole day)	WPC & WPL :- <b>Order &amp; Admission (up to 2008)</b>
		(Whole day)	WPC & WPL :- <b>Hearing.</b> WPC :- <b>Hearing as well as Tied- up &amp; Assigned matters.</b>
13	<b>Hon'ble Mr. Justice B. B. Mangalmurti</b> (Friday)	(2 <sup>nd</sup> half)	Cr. Appeal (SJ):- <b>Hearing as well as Tied- up &amp; Assigned matters.</b>
14	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b> (Monday to Thursday) (Friday)	(Whole day)  (Whole day)	A.B. A. :- <b>Orders &amp; Admission.</b> Cr. Rev. :- <b>Hearing (2011 onwards).</b> A.B.A. :- <b>Orders &amp; Admission.</b> Cr. Rev. :- <b>Hearing (2011 onwards) as well as Tied- up &amp; Assigned matters.</b>

**NOTE: - 1.** ALL MOTIONS FOR **URGENT/ ORDINARY** LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.

3.ALL MOTIONS WITH REGARD TO **B .A. MATTERS** MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY.**

4. ALL MOTIONS WITH REGARD TO **A.B. A. MATTERS** MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**